THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There is no proposal under consideration of the Government to give shares of public sector enterprises to workers and the public. However, Government has recently approved creation of an Employees' Mutual Benefit Fund Scheme for buying shares of Maruti Udyog Ltd. by the employees through the Fund. The scheme is under implementation stage. There is no proposal presently under consideration for sale of equity shares to public.

- (b) No information is available in this regard.
 - (c) Does not arise, 3

Selling of Holdings of Public Sector Undertakings

4154. SHRI C. SRINIVASAN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have any proposal to sell a part of its holdings in some of the public sector undertakings which are not viable in order to enhance productivity and profit margin;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There is no such proposal.

(b) and (c). Do not arise.

Losses in Public Sector Undertakings

4155. SHRI C. SRINIVASAN: Will the PRIME MINISTER be pleased to state:

- (a) the number of Public Sector Undertakings incurring losses of more than Rs. one crore per annum continuously for the · last three years; and
 - (b) the steps Government have taken to prevent continuous loss incurred by these Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There are 61 public sector undertakings which are incurring losses over Rs. one crore per annum continuously for the last three years ending with 1988-89.

(b) Improving efficiency of the public sector enterprises is a continuous process. In this regard various measures such as change in product mix, technological upgradation, improved maintenance management practices, energy conservation, modernisation & rehabilitation, organisational restructuring etc., are taken. A new concept of Memorandum of Understanding (MOU) has been introduced which clarifies the mutual obligations of the public sector enterprises and the administrative Ministries for achieving improved performance. W 41- 5

Exit Policy for Public Sector Units

4156 SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken a final decision in regard to the exit policy for public sector units if so, the details thereof;